NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
APPLICATION NUMBER :

PETITION NUMBER : CP/14/2017

NAME OF THE PETITIONER(S) : J.M SHAMMIMUDDIN

NAME OF THE RESPONDENT(S) : PRINTS INDIA PRIVATE LIMITED

UNDER SECTION :241/242 of companies act 2016

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

Counsel for Respondents

2) P. STEPHENAAS (FOR K. MODRINY)

Chandramouli Prabbakar

Connel for Patilioner

Sterher Vinj. p

<u>ORDER</u>

Counsel representing both the parties are present. Counsel for petitioner prayed time for making submissions stating that the senior counsel could not attend before the Tribunal as he is away at Bangalore. Time extended at request. Put up on 17.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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